GOVERNMENT OF INDIA MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP

LOK SABHA

UNSTARRED QUESTION NO. 6388 TO BE ANSWERED ON 12.04.2017

PMKVY

6388. SHRI RAM MOHAN NAIDU KINJARAPU: SHRI MANSHANKAR NINAMA:

SHRI BHARAT SINGH: SHRI B.V. NAIK:

SHRI RAMESH BIDHURI: SHRI UDAY PRATAP SINGH:

SHRI BHAIRON PRASAD MISHRA:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

- (a) whether the Government has achieved its skill development targets in the last three years particularly under the Pradhan Mantri Kaushal Vikas Yojana (PMKVY);
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the Government has revised the targets fixed under the scheme and if so, the details thereof and the objective behind the move;
- (d) whether the Government has reviewed the number of beneficiaries who got employment under the PMKVY and if so, the details thereof; and
- (e) the steps taken by the Government to comprehensively strengthen the implementation of PMKVY?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI RAJIV PRATAP RUDY)

(a) to (d) Under Pradhan Mantri Kaushal Vikas Yojana (PMKVY) 2015-16, 19.8 lakh candidates have been trained in fresh training and Recognition of Prior Learning. After successful implementation of PMKVY during 2015-16, Government has modified its guidelines to make it more effective, transparent and beneficiary oriented. The objective of Pradhan Mantri Kaushal Vikas Yojana (PMKVY) (2016-20) is to enable a large number of Indian youth to take up industry-relevant skill training that will help them in securing a better livelihood. Individuals with prior learning experience or skills will also be assessed and certified under Recognition of Prior Learning (RPL). This scheme has targeted to provide skilling to one crore people (60 lakh under Fresh Training and 40 lakh under RPL) with an outlay of Rs.12,000 crore over four years (2016-2020). Till now, under PMKVY, 22.33 lakh candidates have been trained throughout the country.

Under PMKVY (2015-16), it was not mandatory for NSDC's training partners to report employment data. However, 2.37 lakh candidates have been provided with the placement offers under PMKVY 2015-16. Under modified PMKVY (2016-20), launched on 2nd October, 2016, skill trainings are currently underway and it is mandatory for Training Centers (TCs) to report employment data.

(e) Government has comprehensively strengthened its scheme with the addition of new features such as NSQF based quality assurance framework, alignment with common norms, market relevant training programmes, recognition of prior learning, curriculum alignment, national certification, employable skills, placements etc. Under the modified scheme, the focus on employment has been significantly enhanced. Scheme incentivizes Training Centers (TCs)/ Training Partners (TPs) for facilitating placement of the trained candidates. TCs are mandated to organize placement/rozgar melas every six month with the support of Sector Skill Council. Various IT interventions such as Direct Benefit Transfer, Aadhaar linkage of trainers and trainees, Biometric attendance of candidate, SMART portal based Accreditation & Affiliation of TCs etc have been ensured. Additionally, there is a special provision in the scheme to provide post placement support to women, PwDs and candidates from special areas (LWE, North East region and J&K).
